## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. †2690

TO BE ANSWERED ON THE 09<sup>TH</sup> JULY, 2019/ ASHADHA 18, 1941 (SAKA)

## **REHABILITATION OF SURRENDERED ULTRAS**

†2690. SHRI NABA KUMAR SARANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the condition of several surrendered ultras who have shun the violence in North-Eastern States including Assam in the country is not good or they have no employment;
- (b) whether the Government proposes to introduce any employment scheme for them and if so, the details thereof;
- (c) the number of meetings held by the Government with their outfits during the last three years and the outcome thereof;
- (d) the necessary steps taken by the Government for the upliftment and employment of the said people in Assam;
- (e) the facilities being provided by the Government to the above mentioned people at present;
- (f) whether these facilities are adequate to take care of their families and if so, the details thereof; and
- (g) whether the Government proposes to raise any battalion consisting of the ultras who have surrendered and if so, the details thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (f): The Central Government is implementing a Surrender-cum-

Rehabilitation Scheme for the North Eastern States of Arunachal

Pradesh, Assam, Manipur, Meghalaya, Nagaland and Tripura to wean away the misguided youth and hardcore militants who stray into the fold of militancy and find themselves trapped into that net. The scheme has been revised w.e.f. 01.04.2018 to make it more attractive. Following benefits are extended under this scheme:

- i. An immediate grant of 4 lakh to each surrenderee, which is to be kept in the name of the surrenderee as fixed deposit in a bank for a period of 3 years. This money can be utilized as collateral security/ margin money against loan to be availed by the surrenderee from the bank for self employment;
- ii. Payment of stipend of Rs. 6,000 per month to each surrenderee for a period of three years.
- iii. Incentives for weapons/ammunitions surrendered by the militants.
- iv. Vocational training in a trade/vocation of liking of the surrenderees for self-employment.
- v. Funds for construction of rehabilitation camps.

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Govt. of Assam is implementing a rehabilitation programme under

the Scheme 'Swabalamban' to impart training to Suspension of

Operations and surrendered cadres of different militant groups in various

skills and tradecrafts with provisions of financial aid and bank loan to

make them capable of self-employment. 1800 number of surrendered/SoO

group cadres have been imparted training, under the Scheme.

The Government of India holds talks with Suspension of

Operations/Ceasefire Groups through interlocutors appointed for the

purpose. The State Governments hold talks with the Groups with which

they are in Suspension of Operations agreements.

(g): No Sir.

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